



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ७, अंक ११]

मंगळवार, जुलै ६, २०२१/आषाढ १५, शके १९४३

[पृष्ठे २६, किंमत : रुपये २७.००

असाधारण क्रमांक २३

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि
विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Bill, 2021 (L. A. Bill No. XVI of 2021), introduced in the Maharashtra Legislative Assembly on the 6th July 2021, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

I/c. Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. XVI OF 2021.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2022.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2022; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-second Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Appropriation Act, 2021. Short title.

Withdrawal of
Rs.
2,31,49,75,31,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2021-
2022.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of twenty three thousand one hundred forty nine crores, seventy five lakhs, thirty one thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2022, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2022.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-6	Information and Publicity	2220,	31,40,93,000	...	31,40,93,000
		Total-General Administration Department	31,40,93,000	...	31,40,93,000
Home Department.					
B-1	Police Administration	2014, 2055, 2070,	2,67,38,54,000	...	2,67,38,54,000
B-2	State Excise	2039,	6,85,00,000	...	6,85,00,000
B-4	Secretariate and Other General Services	2045, 2052, 2075,	1,08,00,000	...	1,08,00,000
B-5	Jails	2056,	4,00,00,000	...	4,00,00,000
B-7	Economic Services	3001, 3051,	1,00,00,00,000	...	1,00,00,00,000
		Total-Home Department.	3,79,31,54,000	...	3,79,31,54,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Revenue and Forests Department.					
C-7	Forest	2406, 2415, 2551, Hill Areas	40,00,00,000	...	40,00,00,000
Total-Revenue and Forests Department.			40,00,00,000	...	40,00,00,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					
D-3	Agriculture Services	2401, 2402, 2406, 2415, Agricultural Research and Education	2,50,00,00,000	...	2,50,00,00,000
D-4	Animal Husbandry	2403, Animal Husbandry	4,00,00,000	...	4,00,00,000
D-6	Fisheries	2405, Fisheries	28,02,21,000	...	28,02,21,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			2,82,02,21,000	...	2,82,02,21,000
School Education and Sports Department.					
E-2	General Education	2202, General Education	2,90,60,63,000	...	2,90,60,63,000
Total-School Education and Sports Department.			2,90,60,63,000	...	2,90,60,63,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Urban Development Department.					
F-2	Urban Development and Other Advance Services	2053, District Administration. 2070, Other Administrative Services 2217, Urban Development 3054, Roads and Bridges	2,94,70,00,000	...	2,94,70,00,000
F-3	Secretariat and Other Social Services	2230, Labour and Employment 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life 3475, Other General Economic Services	12,00,01,000	...	12,00,01,000
Total-Urban Development Department.			3,06,70,01,000	...	3,06,70,01,000
Finance Department.					
G-2	Other Fiscal and Miscellaneous Services	2070, Other Administrative Services 2075, Miscellaneous General Services	10,00,000	...	10,00,000
Total-Finance Department.			10,00,000	...	10,00,000
Public Works Department.					
H-3	Housing	2216, Housing	1,50,00,00,000	...	1,50,00,00,000
H-5	Roads and Bridges	3054, Roads and Bridges	2,00,00,00,000	...	2,00,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works	58,18,00,000	...	58,18,00,000
		2202, General Education			
		2203, Technical Education.			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2230, Labour and Employment			
		2403, Animal Husbandry			
		2405, Fisheries			
		Total-Public Works Department.	4,08,18,00,000	...	4,08,18,00,000
		Law and Judiciary Department.			
J-1	Administration of Justice	2014, Administration of Justice	5,53,92,000	9,67,14,000	15,21,06,000
		Total-Law and Judiciary Department.	5,53,92,000	9,67,14,000	15,21,06,000
		Industries, Energy and Labour Department.			
K-6	Energy	2801, Power	8,50,00,00,000	...	8,50,00,00,000
		2810, New and Renewable Energy			
		Total-Industries, Energy and Labour Department.	8,50,00,00,000	...	8,50,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Rural Development Department.			
L-2	District Administration.	2053, District Administration.	10,00,00,000	...	10,00,00,000
		Total-Rural Development Department.	10,00,00,000	...	10,00,00,000
		Food, Civil Supplies and Consumer Protection Department.			
M-2	Food, Storage and Warehousing	2408, Food, Storage and Warehousing	9,42,000	...	9,42,000
		Total-Food, Civil Supplies and Consumer Protection Department.	9,42,000	...	9,42,000
		Social Justice and Special Assistance Department.			
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053, District Administration.	17,62,66,70,000	...	17,62,66,70,000
		2202, General Education			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2408, Food, Storage and Warehousing			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		Total-Social Justice and Special Assistance Department.	17,62,66,70,000	...	17,62,66,70,000
		Planning Department.			
O-2	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	44,83,50,000	...	44,83,50,000
		2235, Social Security and Welfare			
O-3	Rural Employment	2505, Rural Employment	1,00,00,00,000	...	1,00,00,00,000
O-14	District Plan-Mumbai City	2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture	4,000	...	4,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2216,	Housing				
2217,	Urban Development				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2405,	Fisheries				
2851,	Village and Small Industries				
3451,	Secretariat-Economic Services				
3452,	Tourism				
2202,	General Education		9,000	..	9,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
	2801,	Power			
	2810,	New and Renewable Energy			
	2851,	Village and Small Industries			
	3051,	Ports and Light Houses			
	3054,	Roads and Bridges			
	3056,	Inland Water Transport			
	3451,	Secretariat-Economic Services			
	3452,	Tourism			
	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-26	District Plan-Pune		2,000	...	2,000
	2202,	General Education			
	2203,	Technical Education.			
	2204,	Sports and Youth Services			
	2205,	Art and Culture			
	2210,	Medical and Public Health			
	2215,	Water Supply and Sanitation			
	2217,	Urban Development			
	2220,	Information and Publicity			
	2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2230,	Labour and Employment			
	2235,	Social Security and Welfare			
	2236,	Nutrition			
	2403,	Animal Husbandry			
	2404,	Dairy Development			
	2405,	Fisheries			
	2406,	Forestry and Wild Life			
	2425,	Co-operation			
	2515,	Other Rural Development Programmes			
	2702,	Minor Irrigation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
	2801,	Power			
	2810,	New and Renewable Energy			
	2851,	Village and Small Industries			
	3054,	Roads and Bridges			
	3451,	Secretariat-Economic Services			
	3452,	Tourism			
	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-36	District Plan-Nashik		4,000	...	4,000
	2202,	General Education			
	2203,	Technical Education.			
	2204,	Sports and Youth Services			
	2205,	Art and Culture			
	2210,	Medical and Public Health			
	2215,	Water Supply and Sanitation			
	2217,	Urban Development			
	2220,	Information and Publicity			
	2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2230,	Labour and Employment			
	2236,	Nutrition			
	2403,	Animal Husbandry			
	2404,	Dairy Development			
	2405,	Fisheries			
	2406,	Forestry and Wild Life			
	2515,	Other Rural Development Programmes			
	2702,	Minor Irrigation			
	2801,	Power			
	2810,	New and Renewable Energy			
	2851,	Village and Small Industries			
	3054,	Roads and Bridges			

THE SCHEDULE (See sections 2 and 3)				
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.
			Rs.	Rs.
		3451, Secretariat-Economic Services		
		3452, Tourism		
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		
O-74	District Plan-Amaravati	2202, General Education	9,000	9,000
		2203, Technical Education.		
		2204, Sports and Youth Services		
		2205, Art and Culture		
		2210, Medical and Public Health		
		2215, Water Supply and Sanitation		
		2217, Urban Development		
		2220, Information and Publicity		
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
		2230, Labour and Employment		
		2235, Social Security and Welfare		
		2236, Nutrition		
		2403, Animal Husbandry		
		2404, Dairy Development		
		2405, Fisheries		
		2406, Forestry and Wild Life		
		2425, Co-operation		
		2501, Special Programmes for Rural Development		
		2515, Other Rural Development Programmes		
		2702, Minor Irrigation		
		2801, Power		
		2810, New and Renewable Energy		
		2851, Village and Small Industries		
		3054, Roads and Bridges		
		3451, Secretariat-Economic Services		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		Total-Planning Department.	1,44,83,78,000	...	1,44,83,78,000
		Public Health Department.			
R-1	Medical and Public Health	2210, Medical and Public Health	36,13,90,57,000	...	36,13,90,57,000
		2211, Family Welfare			
		2235, Social Security and Welfare			
		Total-Public Health Department.	36,13,90,57,000	...	36,13,90,57,000
		Medical Education and Drugs Department.			
S-1	Medical and Public Health	2210, Medical and Public Health	5,13,73,01,000	...	5,13,73,01,000
		Total-Medical Education and Drugs Department.	5,13,73,01,000	...	5,13,73,01,000
		Tribal Development Department.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059, Public Works	5,28,45,58,000	...	5,28,45,58,000
		2202, General Education			
		2204, Sports and Youth Services			
		2210, Medical and Public Health			
		2211, Family Welfare			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
V-2	Co-operation.	2070, Other Administrative Services	6,71,52,47,000	...	6,71,52,47,000
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2851, Village and Small Industries			
		2852, Industries			
		3451, Secretariat-Economic Services			
		3456, Civil Supplies			
		Total-Co-operation, Marketing and Textiles Department.	6,71,52,47,000	1,29,03,000	6,72,81,50,000
		Higher and Technical Education Department.			
W-2	General Education	2202, General Education	10,00,01,000	...	10,00,01,000
W-4	Art and Culture	2205, Art and Culture	2,00,00,000	...	2,00,00,000
		Total-Higher and Technical Education Department.	12,00,01,000	...	12,00,01,000
		Women and Child Development Department.			
X-1	Social Security and Nutrition	2235, Social Security and Welfare	6,28,31,58,000	...	6,28,31,58,000
		2236, Nutrition			
		2406, Forestry and Wild Life			
		Total-Women and Child Development Department.	6,28,31,58,000	...	6,28,31,58,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Tourism and Cultural Affairs Department.					
ZD-2	Art and Culture	2205, Art and Culture	2,44,10,000	...	2,44,10,000
		Total-Tourism and Cultural Affairs Department.	2,44,10,000	...	2,44,10,000
Marathi Language Department					
ZF-1	Secretariat-General Services	2052, Secretariat-General Services	81,21,000	...	81,21,000
		Total-Marathi Language Department	81,21,000	...	81,21,000
		Total-A-Expenditure on Revenue Account	1,34,85,09,59,000	10,99,85,000	1,34,96,09,44,000
B-EXPENDITURE ON CAPITAL ACCOUNT					
Home Department.					
B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police	18,00,00,000	...	18,00,00,000
		4070, Capital Outlay on Other Administrative Services			
		5002, Capital Outlay on Indian Railways-(Commercial Line)			
		5055, Capital Outlay on Road Transport			
		Total-Home Department.	18,00,00,000	...	18,00,00,000

THE SCHEDULE (See sections 2 and 3)				
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund
			Rs.	Rs.
		Revenue and Forests Department.		
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235, 4250, 6245,	...	1,70,44,000
		Capital Outlay on Social Security and Welfare		1,70,44,000
		Capital Outlay on Other Social Services		
		Loans for Relief on Account of Natural Calamities		
		Total-Revenue and Forests Department.	...	1,70,44,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		
D-8	Capital Outlay on Animal Husbandry	4403,	19,00,00,000	...
		Capital Outlay on Animal Husbandry		19,00,00,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	19,00,00,000	...
		Urban Development Department.		
F-5	Capital Expenditure on Social Services	4217, 5475,	17,80,00,000	...
		Capital Outlay on Urban Development		17,80,00,000
		Capital Outlay on Other General Economic Services		
		Total-Urban Development Department.	17,80,00,000	...
		Finance Department.		
G-9	Public Debt and Inter State Settlement	6003, 6004, 7810,	...	1,000
		Internal Debt of the State Government		1,000
		Loans and Advances from the Central Government		
		Inter State Settlement		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Industries, Energy and Labour Department.					
K-11	Capital Expenditure on Energy.	4801, 6801,	Capital Outlay on Power Projects Loans for Power Projects	6,20,35,000 ...	6,20,35,000
K-12	Internal Debt of the State Government	6003,	Internal Debt of the State Government	...	49,59,75,00,000
			Total-Industries, Energy and Labour Department.	6,20,35,000	49,65,95,35,000
Social Justice and Special Assistance Department.					
N-4	Capital Expenditure on Social Services	4059, 4210, 4225, 4235, 4402, 4425, 6225,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities. Capital Outlay on Social Security and Welfare Capital Outlay on Soil and Water Conservation Capital Outlay on Co-operation Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	80,00,00,000 ...	80,00,00,000
			Total-Social Justice and Special Assistance Department.	80,00,00,000	80,00,00,000
Planning Department.					
O-10	Capital Outlay on Other Rural Development	4515,	Capital Outlay on Other Rural Development Programmes.	3,10,00,00,000 ...	3,10,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		5452, Capital outlay on Tourism			
O-21	District Plan-Raigad	4059, Capital Outlay on Public Works	7,000	...	7,000
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-27	District Plan-Pune	4059, Capital Outlay on Public Works	1,000	...	1,000
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
		6851, Loans for Village and Small Industries.			
O-37	District Plan-Nashik	4059, Capital Outlay on Public Works	2,000	...	2,000
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
O-75	District Plan-Amaravati	4059, Capital Outlay on Public Works	6,000	...	6,000
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Planning Department.	3,10,00,16,000	...	3,10,00,16,000
Public Health Department.					
R-3	Capital Outlay on Medical and Public Health	4210,	30,40,00,000	...	30,40,00,000
		Total-Public Health Department.	30,40,00,000	...	30,40,00,000
Medical Education and Drugs Department.					
S-4	Capital Outlay on Medical and Public Health	4210,	1,14,69,83,000	...	1,14,69,83,000
		Total-Medical Education and Drugs Department.	1,14,69,83,000	...	1,14,69,83,000
Tribal Development Department.					
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059,		2,000	2,000
		4202,			
		4225,			
		4250,			
		4402,			
		4406,			
		4425,			
		4701,			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Minorities Development Department.	75,00,00,000	...	75,00,00,000
		Other Backward Bahunjan Welfare Department			
ZG-4	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	50,00,00,000	...	50,00,00,000
		Total-Other Backward Bahunjan Welfare Department	50,00,00,000	...	50,00,00,000
		Total-B-Expenditure on Capital Account	46,91,42,63,000	49,62,23,24,000	95,53,65,87,000
		Grand Total	1,81,76,52,22,000	49,73,23,09,000	2,31,49,75,31,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2021-22.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	1,34,96,09,44,000
(b) Capital Expenditure	. .	96,53,65,87,000
Total . .		2,31,49,75,31,000

Mumbai,
Dated the 6th July 2021.

AJIT PAWAR,
Deputy Chief Minister.